

SPECIAL BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1498(KB)2019
IA(I.B.C)/647(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	K.C INDUSTRIES VS PEARSON DRUMS & BARRELS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Lokenath Chatterjee, Adv.] For the Corporate Debtor
Mr. JoydebGhorai, Adv.]
Mr. DipteshGhorai, Adv.]

ORDER

1. Ld. Counsel for the Corporate Debtor present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **09.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**